

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **23.03.2026** (MONDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 158/2026 For Additional Docs. IA No. 477/2026	Venkata Chalam Varanasi Vs Ritesh Agarwal	Mr. Y Suryanarayana	
2.	Comp App (AT) (CH) (Ins) No. 590/2025 Delay in refiling IA No. 394/2026 For Stay IA No. 395/2026 To dispense with IA No. 396/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors.	Mr. Abhijit Atur	
3.	Comp App (AT) (CH) (Ins) No. 130/2026 For Stay IA No. 392/2026 To dispense with IA No. 393/2026 For Amendment IA No. 474/2026	Mohib Shoes Pvt Ltd Vs CA Nagalingam Muthiah, IRP, Mohib Shoes Pvt Ltd & Anr	Mr.B Sundarapandiyan	
4.	Comp App (AT) (CH) No. 33/2026 For Stay IA No. 408/2026 <b>(With Defects)</b>	Anakachery Mossakutty & 5 Ors Vs Fidus Real Estate and Builders Pvt Ltd & 6 Ors	Ms. Siji Abraham	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 157/2026 <b>(With defects)</b>	Nagaraj CM Vs Sir M Visvesvaraya Co- Operative Bank Ltd	Mr. Pranav V Shankar	
6.	Comp App (AT) (CH) (Ins) No. 159/2026 For Stay IA No. 478/2026 <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	

7.	Comp App (AT) (CH) (Ins) No. 160/2026 For Stay IA No. 479/2026  <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
8.	Comp App (AT) (CH) (Ins) No. 161/2026 For Stay IA No. 480/2026  <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
9.	Comp App (AT) (CH) (Ins) No. 162/2026 For Stay IA No. 481/2026  <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
10.	Comp App (AT) (CH) (Ins) No. 163/2026 For Stay IA No. 482/2026  <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
11.	Comp App (AT) (CH) (Ins) No. 164/2026 For Stay IA No. 483/2026  <b>(With defects)</b>	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	
12.	Comp App (AT) (CH) No. 37/2026  <b>(With defects)</b>	T V Baby & 5 Ors Vs Paulose George Construction Co Pvt Ltd & 6 Ors	Ms. Hema Srinivasan	

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 1569/2025 (For Additional Docs) in Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors  <b>WITH</b>	Ms. Deepika Murali	Mr. K Manivannan R1
14.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors  <b>WITH</b>	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
15.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr. Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
16.	IA No. 1636/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 152/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2

17.	Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 435/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 31/2026 For Stay IA No. 71/2026	Deputy Commissioner of Commercial Taxes, (Audit) - 1, Mangalore & 3 Ors Vs Udupi Cochin Shipyard Ltd & Anr	Mr. Sandeep Huilgol	
19.	Restoration (AT) (CH) No. 04/2026 in Comp App (AT) (CH) (Ins) No. 43/2026 For Condone Delay IA No. 101/2026 For Stay IA No. 102/2026  <b>(With Defects)</b>	Sushil Mantri Vs Sammaan Finserve Ltd	Mr. Anil Acharya	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
21.	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. <b>WITH</b>	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
22.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr Vs AGATA Energy & Infrastructure Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia R4 R12 R13 R16
23.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr <b>WITH</b>	Mr. EK Kumaresan	

24.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors Vs Dileep KP, Chairman of the Monitoring Committee & Anr. <b>WITH</b>	Ms. Lily Francis	
25.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd <b>WITH</b>	Mr. Pradeep Joy	
26.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alpatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	
27.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
28.	Contempt Case (AT) No. 4/2025 in Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors <b>WITH</b>	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
29.	Contempt Case (AT) No. 5/2025 in Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors <b>WITH</b>	Mr. Y Suryanarayana	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
30.	Comp App (AT) (CH) No. 56/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors <b>WITH</b>	Mr. Krishna Dath	Mr. CV Shailandran R1
31.	Comp App (AT) (CH) No. 57/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors <b>WITH</b>	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
32.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
33.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

34.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
35.	Comp App (AT) (CH) No. 63/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors <b>WITH</b>	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
36.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
37.	Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Mr. D Narendar Naik	
38.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her legal Rep Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2
39.	Comp App (AT) (CH) No. 103/2025	George Ittan Vs Munnar Ridgetree Residences Pvt Ltd & 6 Ors	Mr. Philip Mathew	Ms. S Manjula Devi R2 R3
40.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Grover, PCS	Ms. Janani Shankar R2 R3
41.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr.	Mr. NK Dilip	
42.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi	
43.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors Vs S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar
44.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors <b>WITH</b>	Mr. K Venkatesan	Mr. Pradeep Joy R3

45.	Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3
46.	Comp App (AT) (CH) (Ins) No. 550/2025 For Stay IA No. 1543/2025	Sridhar Cherukuri Vs Bank of Maharashtra & 2 Ors.	Mr. K Mohit Kumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr.  <b>WITH</b>	Mr. TK Bhaskar	Mr. CV Shailendran
48.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
49.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
50.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunasekar Vs Global Finsol Pvt. Ltd & 14 Ors.	Mr. SS Rajesh	Ms. Pearl Mathijia R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh R8
51.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt Ltd	Mr.Kumarpal R Chopra	Mr. Alluri Krishnam Raju
52.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited  <b>WITH</b>	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
53.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar

54.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
55.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7

**02.00 PM**

**Note: After the matters listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda & 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4
57.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11
58.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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